

(5) (i) A copy of the Annual Report Hindi and English versions) of the Marine Products Export Development Authority, Kochi, for the year 1994-95.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Marine Products Export Development Authority, Kochi, for the year 1994-95 together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Marine Products Export Development Authority, Kochi, for the year 1994-95.

(6) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.

[Placed in Library, See No. LT 9173/96]

(7) A copy of the Annual Report (Hindi and English versions) of the Rubber Board, Kottayam for the year 1994-95 alongwith Audited Accounts.

(8) Statement (Hindi and English versions) showing reasons for the delay in laying the papers mentioned at (7) above.

[Placed in Library, See No. LT 9174/96]

Notification under Central Excise and Salt Act, 1994 etc.

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M. V. CHANDRASHEKHARA MURTHY) : Sir, I beg lay on the Table:--

(1) A copy each of the following Notifications (Hindi and English versions) under sub-section (2) of section 38 of the Central Excise and Salt Act. 1994:--

(i) G.S.R. 772(E) published in Gazette of India dated the 4th December, 1995 together with an explanatory memorandum making certain amendments in the Notification No. 116/85 CE dated the 8th May, 1985.

(ii) The Adhoc Exemption order No. 35/16/95;CX dated the 28th December, 1995 together with an explanatory memorandum seeking to exempt paper and paperboard manufactured in the Jogighopa factory of Ashok Paper Mill (Assam) Limited from excise duty.

(iii) The Central Excise (Amendment) Rules, 1996 published in Notification No. G.S.R. 2(E) in Gazette of India dated the 1st January, 1996 together with an explanatory memorandum.

(iv) G.S.R 3(E) published in Gazette of India dated the 1st January, 1996 together with an explanatory memorandum making certain amendments in the Notification No. 64/95-CE, dated the 16th March, 1995.

(v) G.S.R. 12(E) published in Gazette of India dated the 9th January, 1996 together with an explanatory memorandum making certain amendments in the Notifications No. 75/94CE, dated the 29th March, 1994.

(vi) G.S.R. 36(E) published in Gazette of India dated the 17th January, 1996 together with an explanatory memorandum making certain amendments in the Notification No. 8/95-CE, dated the 9th February, 1995.

[Placed in Library, See No. LT 9175/96]

(2) A copy each of the following Notifications (Hindi and English versions) under section 159 of the Customs Act. 1962:--

(i) G.S.R. 766(E) published in Gazette of India dated the 29th November, 1995 together with an explanatory memorandum making certain amendments in the Notification No. 17/95-Cus., dated the 16th March, 1995.

(ii) G.S.R. 786(E) published in Gazette of India dated the 7th December, 1995 together with an explanatory memorandum making certain amendments in the Notification No. 236/89-Cus, dated the 1st September, 1989.

(iii) The Customs Traiff (Determination of Origin of Goods under the Agreement of SAARC Preferential Trading Arrangement) Rules, 1995 published in notification Nos. 787 (E) in Gazette of India dated the 7th December, 1995 together with an explanatory memorandum.

(iv) G.S.R. 797(E) published in Gazette of India dated the 15th December, 1995 together with an explanatory memorandum making certain amendments in the Notification No. 1313/94-Cus., and 132/94-Cus., dated the 20th June, 1994.

(v) G.S.R. 802(E) published in Gazette of India dated the 19th December, 1995 together with an explanatory memorandum making certain amendments in the Notification No. 65/88-Cus., dated the 1st March, 1988.

(vi) The Adhoc Exemption Order No. 342 dated the 22nd December, 1995 together with an explanatory memorandum seeking to exempt viscose staple fibre from Customs duty.

(vii) G.S.R. 819(E) published in Gazette of India dated the 28th December, 1995 together with an explanatory memorandum extending the validity of Notification No. 257/92-Cus., dated the 12 August, 1992 upto the 31st December, 1999.

(viii) G.S.R. 4(E) published in Gazette of India dated the 1st January, 1996 together with an explanatory memorandum regarding exemption to machinery, equipments etc. when imported by any authorised work centre or government agency or public undertaking from the whole of the basic and additional duties of Customs leviable thereon.

(ix) G.S.R. 5(E) published in Gazette of India dated the 1st January, 1996 together with an explanatory memorandum making certain amendments in the Notification No. 110/86-Cus., dated the 17th February, 1996.

(x) G.S.R. 30(E) published in Gazette of India dated the 15th January, 1996 together with an explanatory memorandum making certain amendments in the Notifications mentioned therein.

(xi) G.S.R. 31(E) published in Gazette of India dated the 15th January, 1996 together with an explanatory memorandum rescinding the Notification No. 84/95-Cus., dated the 1st April, 1995.

(xii) G.S.R. 37(E) published in Gazette of India dated the 17th January, 1996 together with an explanatory memorandum making certain amendments in the Notification Nos. 13/95-Cus., and 16/95-Cus., dated the 16th March, 1995.

(xiii) G.S.R. 807(E) published in Gazette of India dated the 26th December, 1995 together with an explanatory memorandum making certain amendments in two Notifications mentioned therein.

(xiv) G.S.R. 808(E) published in Gazette of India dated the 26th December, 1995 together with an explanatory memorandum seeking to amend the duty schemes for hundred percent Export Oriented Unites and the Export Processing Zone Units so as to permit such units to avail of the benefit of the concessional rate of customs duty at the rate of fifteen percent *ad valorem*.

(xv) Adhoc Exemption Order No. 4/96 dated the 8th January, 1996 together with an explanatory memorandum regarding exemption of 105 used computer system from the whole of the customs duty on their clearance into the domestic tariff area in the form of donation in Charity free of cost, to the Educational institutions, by a hundred percent Export Oriented Unit.

[Placed in Library, See No. LT 9176/96]

(3) A copy of the Review (Hindi and English versions) by the Government of the working of the Deposit Insurance and Credit Guarantee Corporation, Bombay, for the year 1994-95.

[Placed in Library, See No. LT 9177/96]

(4) A copy of the Twenty-Fifth Valuation Report (Hindi and English versions) of the Life Insurance Corporation of India as on the 31st March, 1995, under section 29 of the Life Insurance Corporation Act, 1956.

[Placed in Library, See No. LT 9178/96]

(5) A copy of the Annual Accounts (Hindi and English versions) of the Securities and Exchange Board of India, Bombay, for the year 1994-95, together with Audit Report thereon; under sub section (4) of section 15 of the Securities and Exchange Board of India Act, 1992.

(6) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.

[Placed Library, See No. LT 9179/96]

(7) A copy each of the following notifications (Hindi and English versions) under sub-section (3) of section 48 of the Insurance Corporation Act, 1956 :--

(i) The Life Insurance Corporation of India (Staff) Second Amendment Rules, 1996 published in Notification No. G.S.R. 93(E) in Gazette of India dated the 16th February, 1996.

(ii) The Life insurance Corporation of India Class I Officers (Revision of Terms and Conditions of Service) Second Amendment Rules, 1996 published in Notification No. G.S.R. 94(E) in Gazette of India dated the 16th February, 1996.

(iii) The life Insurance Corporation of India Development Officers (Revision of Terms and Conditions of Service) Second Amendment Rules, 1996 published in Notification No. G.S.R. 95(E) in Gazette of India dated the 16th February, 1996.

(iv) The Life Insurance Corporation of India Class III and Class IV Employees (Revision and Terms and Conditions of Service) Second Amendment Rules, 1996 published in Notification No. G.S.R. 96(E) in Gazette of India dated the 16th February, 1996.

(v) The Life Insurance Corporation of India Class III and Class IV Employees (Revision of Terms and Conditions of Service) Amendment Rules, 1996 published in Notification No. G.S.R. 102(E) in Gazette of India dated the 22nd February, 1996.

[Placed in Library, See No. LT 9180/96]

(8) A copy of the General Insurance (Rationalisation and Revision of Pay Scales and other Conditions of Service of Supervisory, Clerical and Subordinate Staff (Amendment) Scheme, 1996 published in Notification No. S.O. 139 (E) in Gazette of India dated 22nd February, 1996 under sub-section (5) of section 17A of the General Insurance Business (Nationalisation) Act, 1972.

[Placed in Library, See No. LT 9181/96]

(9) A copy of each of the following Annual Reports and Accounts (Hindi and English version) of the Regional Rural Banks for the year 1994-95, together with Auditors Report thereon :-

(i)	Nimar Kshetriya Gramin Bank, Khargoan	[Placed in Library, See No. LT 9182/96]
(ii)	Champran Kshetriya Gramin Bank, Motihari	[Placed in Library, See No. LT 9183/96]
(iii)	Rani Laxmibai Kshetriya Gramin Bank, Jhansi	[Placed in Library, See No. LT 9184/96]
(iv)	Bikaner Kshetriya Gramin Bank, Bikaner	[Placed in Library, See No. LT 9185/96]
(v)	Himachal Gramin Bank, Mandi	[Placed in Library, See No. LT 9186/96]
(vi)	Surrendranagar Bhavanagar Gramin Bank, Surrendranagar	[Placed in Library, See No. LT 9187/96]
(vii)	Bundi Chittorgarh Kshetriya Gramin Bank, Bundi	[Placed in Library, See No. LT 9188/96]
(viii)	Mithila Kshetriya Gramin Bank, Laherasarai	[Placed in Library, See No. LT 9189/96]
(ix)	Kanpur Kshetriya Gramin Bank, Kanpur	[Placed in Library, See No. LT 9190/96]
(x)	Nanital Almora Kshetriya Gramin Bank, Nanital	[Placed in Library, See No. LT 9191/96]
(xi)	Faridkot Bhatinda Kshetriya Gramin Bank, Bhatinda	[Placed in Library, See No. LT 9192/96]
(xii)	Shivalik Kshetriya Gramin Bank, Hoshiarpur	[Placed in Library, See No. LT 9193/96]
(xiii)	Bhilwara Ajmer Kshetriya Gramin Bank, Bhilwara	[Placed in Library, See No. LT 9194/96]
(xiv)	Hindon Gramin Bank, Ghaziabad	[Placed in Library, See No. LT 9195/96]
(xv)	Thar Anchalik Gramin Bank, Jodhpur	[Placed in Library, See No. LT 9196/96]
(xvi)	Bundelkhand Kshetriya Gramin Bank, Tikamgarh	[Placed in Library, See No. LT 9197/96]
(xvii)	Banaskantha Mehsana Gramin Bank, Patan	[Placed in Library, See No. LT 9198/96]
(xviii)	Mahakausal Kshetriya Gramin Bank, Narsipur	[Placed in Library, See No. LT 9199/96]
(xix)	Nagaland Rural Bank, Kohima	[Placed in Library, See No. LT 9200/96]
(xx)	Haryana Kshetriya Gramin Bank, Bhiwani	[Placed in Library, See No. LT 9201/96]
(xxi)	Etah Gramin Bank, Etah	[Placed in Library, See No. LT 9202/96]
(xxii)	Sree Anantha Grameena Bank, Anantpur	[Placed in Library, See No. LT 9203/96]
(xxiii)	Cuttack Gramya Bank, Cuttack	[Placed in Library, See No. LT 9204/96]
(xxiv)	Yavatmal Grameena Bank, Yavatmal	[Placed in Library, See No. LT 9205/96]
(xxv)	Malwa Gramin Bank, Sangrur	[Placed in Library, See No. LT 9206/96]
(xxvi)	Koraput Panchabati Gramin Bank, Jaypore	[Placed in Library, See No. LT 9207/96]

(xxvii) Bareilly Kshetriya Gramin Bank, Bareilly	[Placed in Library, See No. LT 9208/96]
(xxviii) Sravasthi Gramin Bank, Bahraich	[Placed in Library, See No. LT 9209/96]
(xxix) Bilaspur Raipur Kshetriya Gramin Bank, Bilaspur	[Placed in Library, See No. LT 9210/96]
(xxx) Kapurthala Ferozpur Gramin Bank, Kapurthala	[Placed in Library, See No. LT 9211/96]
(xxxi) Gorakhpur Kshetriya Gramin Bank, Gorakhpur	[Placed in Library, See No. LT 9212/96]
(xxxii) Avadh Gramin Bank, Lucknow	[Placed in Library, See No. LT 9213/96]
(xxxiii) Kashi Gramin Bank, Varanasi	[Placed in Library, See No. LT 9214/96]
(xxxiv) Kalahandi Anchalika Gramya Bank, Bhawanipatna	[Placed in Library, See No. LT 9215/96]
(xxxv) Mallabhum Gramin Bank, Bankura	[Placed in Library, See No. LT 9216/96]
(xxxvi) Lakhimi Gaonlia Bank, Golghat	[Placed in Library, See No. LT 9217/96]
(xxxvii) Palamu Kshetriya Gramin Bank, Daulatganj	[Placed in Library, See No. LT 9218/96]
(xxxviii) Kshetriya Kisan Gramin Bank, Mainpuri	[Placed in Library, See No. LT 9219/96]
(xxxix) Ellaquai Dehati Bank, Srinagar	[Placed in Library, See No. LT 9220/96]
(xl) Surat Bharuch Gramin Bank, Bharuch	[Placed in Library, See No. LT 9221/96]
(xli) Mayurakshi Gramin Bank, Birbhum	[Placed in Library, See No. LT 9222/96]
(xlii) Bhagalpur Banka Gramin Bank, Bhagalpur	[Placed in Library, See No. LT 9223/96]
(xlii) Viveshvarya Gramin Bank, Mandya	[Placed in Library, See No. LT 9224/96]
(xliii) Bolangir Achalik Gramin Bank, Bolangir	[Placed in Library, See No. LT 9235/96]
(xliv) Ratnagiri Sindhadurg Gramin Bank, Ratnagiri	[Placed in Library, See No. LT 9226/96]

(10) A copy of each of the following Annual Reports and Accounts (Hindi and English versions) of the Regional Rural Banks for the year 1993-94, together with Auditors' report thereon :

(i) Ka Bank Nongkyandong Ri Kahasi Jaintia, Shillong	[Placed in Library, See No. LT 9227/96]
(ii) Giridih Kschetriya Gramin Bank, Giridih	[Placed in Library, See No. LT 9228/96]
(iii) Monghyr Kshetriya Gramin Bank, Monghyr.	[Placed in Library, See No. LT 9229/96]
(iv) Faizabad Kshetriya Gramin Bank, Ratnagiri	[Placed in Library, See No. LT 9230/96]